

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Recruitment at Jammu)

NOTIFICATION

No: 926 of 2025/RR/RC

Dated:19.03.2025

1. Whereas Pursuant to the Advertisement Notification No. 03 of 2024/RG/GS dated 05.06.2024 and later vide Notification No. 05 of 2024/RG/GS dated 08.08.2024, online applications were invited from all the eligible Advocates for filling up of 16 posts of District Judges (Entry Level) in the Pay Level J-5 (144840-194660), by direct recruitment.
2. While scrutinizing the documents so submitted by all the candidates, who applied for the said post of District Judge (Entry Level), it was found that the candidates whose names have been mentioned in **Annexure-A** to this Notification, who are already working as Prosecuting Officers have also applied for the above post of District Judge.
3. Whereas, on the recommendation of the concerned Hon'ble Committee, having been approved by the competent authority, the candidature of all those Prosecuting Officers, who had applied for the post of District Judge and whose names have been mentioned in **Annexure-A** to this Notification, stands cancelled in terms of High Court Order No. 1176 of 2024 dated 31.07.2024.
4. Whereas, vide High Court Notification No. 3170 of 2024/RG/GS dated 24.12.2024, a list of Advocates/Candidates having deficiency of documents was notified and the concerned candidates were asked to remove the deficiency within stipulated time frame. Whereas, the following four candidates namely **Sajid Ahmad Gojarchechi, Abdul Majid, Gowsia Farooq Khan and Bikramdeep Singh**, have failed to remove the requisite deficiency within the prescribed time frame. As such, as recommended by the concerned Hon'ble Committee duly approved by the Competent Authority, the candidature of the above mentioned four Advocates/Candidates for the post of District Judge (Entry Level), stands rejected.


19/3/25
(Satinder Singh)

Registrar Recruitment

No.: 14776-95/RR/RC

Dated: 19.03.2025.

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
 2. Additional Registrar/Joint Registrar/Secretary to Hon'ble Mr. Justice_____
- for information of their Lordships.
3. Registrar Judicial, High Court Wing, Jammu/Srinagar.
 4. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
 5. Registrar (Management), Office of the Registrar General, High Court of J&K and Ladakh, at Jammu.
 6. Director Information, J&K, Jammu with the request to publish the above notification alongwith annexure in two daily newspapers each of Jammu and Kashmir Province.
 7. Director Information, Leh, UT of Ladakh, with the request to publish the above notification alongwith annexure in two daily newspapers of UT of Ladakh.
 8. Director Radio Kashmir, Jammu/Srinagar/Leh for broadcast of the Notification in news and employment bulletin.
 9. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the notification alongwith annexure uploaded on the official website of the High Court of J&K and Ladakh.
 10. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
 11. Notification file.


19.2.25
Registrar Recruitment

Annexure-A

**LIST OF PROSECUTING OFFICERS, WHO HAVE APPLIED FOR THE
POST OF DISTRICT JUDGE (ENTRY LEVEL) IN PAY LEVEL J-5
(144840-194660), PERSUANT TO ADVERTISEMENT NOTIFICATION
NO. 03 OF 2024/RG/GS DATED 05.06.2024 AND 05 OF 2024/RG/GS
DATED 08.08.2024.**

S.No.	Name of the Candidate	Application No.
1.	Altaf Hussain	240900107
2.	Shaista Zahoor	240900390
3.	Altaf Wahid Mangnoo	240900653
4.	Arif Majed Romshoo	240900672
5.	Aadil Rasheed	240900697
6.	Pallavi Kesar	240900701
7.	Mohd Iqbal Rather	240900705
8.	Ishtiaq Rashid Wani	240900731
9.	Farooq Ahmad Mir	241000346
10.	Albasit Amin Makhdoomi	241000486
11.	Zulfiqar Alam Khan	241000488
12.	Zahoor Ahmad Malik	241000489

